

(A/C)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD.

Registration O.A.No. 442 of 1986

S.K. Chhibber

Applicant

Versus

Union of India & others

Respondents.

Hon'ble D.S. Misra, A.M.

Hon'ble G.S. Sharma, J.M.

For orders see our order of date passed
in Review Petition No.25 of 1986 in Registration
O.A.No. 4 of 1986, Jai Singh v. Union of India
& others.

Sharma
4.5.87

A.M.

Sharma
4.5.87

J.M.

Dated: May 4, 1987.

PG.